

**The Rain Water (Prevention of Wastage through  
Compulsory Harvesting) Bill, 2005**

SHRI R.K. ANAND (Jharkhand): Sir, I beg to move for leave to introduce a Bill to provide for compulsory promotion of rainwater harvesting through rooftop and other conventional methods by every household, business establishments, Government buildings so as to prevent the wastage of rainwater which is purest form of water and recharge the ground water levels so that drinking water is available in abundance and for matters connected therewith and incidental thereto.

*The question was put and the motion was adopted.*

SHRI R.K. ANAND: Sir, I introduce the Bill.

THE VICE-CHAIRMAN (PROF. P.J. KURIAN): The Rivers Desiltation Authority of India Bill, 2005. Shri S.S. Ahluwalia. Absent.

The Financial Relief to the Natural Calamity Victims Bill, 2005. Shri S.S. Ahluwalia. Absent.

**The Constitution (Amendment) Bill, 2005 (to Amend Seventh  
Schedule)**

SHRI MANOJ BHATTACHARYA (West Bengal): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

*The question was put and the motion was adopted.*

SHRI MANOJ BHATTACHARYA: Sir, I introduce the Bill.

**The Consumer Protection (Amendment) Bill, 2005**

SHRI MANOJ BHATTACHARYA (West Bengal): Sir, I beg to move for leave to introduce a Bill further to amend the Consumer Protection Act, 1986.

*The question was put and the motion was adopted.*

SHRI MANOJ BHATTACHARYA: Sir, I introduce the Bill.

THE VICE-CHAIRMAN (PROF. P. J. KURIAN): The Girls (Free and Compulsory Education) Bill, 2005. Dr. T. Subbarami Reddy; absent.